

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 317**  
IA-5372/2022  
**IN**  
**IB-33(ND)/2019**

**IN THE MATTER OF:**

M/s. Stressed Assets Stabilization Fund (SASF) .... Petitioner/Applicant  
Vs.  
M/s. Hotline CPT Ltd. .... Respondent

**Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 23.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner :  
For the Liquidator : Mr. Chirag Shah in person

**ORDER**

**IA-5372/2022**

Bank closer certificate is on record. Ordered accordingly.

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay